

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : M/s Sri Lakshmi Saraswathi Impex (India) Ltd
MAIN PETITION NUMBER : IBA/1189/2019

(IA/MA) APPLICATION NUMBERS

IA/2118(CHE)/2023

ORDER

Applicant is represented by Ld. Counsel Mr. Kaushik Narayanan.

This application has been filed to take on record the status report filed by the IRP.

The report is taken on record with all just exceptions.

IA/2118(CHE)/2023 is accordingly **disposed off**.

-sd-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MS

-sd-

(SANJIV JAIN)
MEMBER (JUDICIAL)